

IA 3239 of 2022:- The present Application is filed by Dina Chemicals Fibers Pvt. Ltd. seeking direction to the Resolution Professional to consider their claim. Counsel appearing for the RP seeks time to file affidavit in reply. Time granted. Let the reply be file within a period of two weeks from today by serving an advance copy on the other side well before the adjourned date. List this matter on **05.01.2023**.

List all other Applications on **05.01.2023**.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

01.12.2022
ANKIT

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)